

Security to women working in night shifts

†*600. SHRI DHARAM PAL SABHARWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have contemplated/taken any action to provide security to women working in night shifts in multinational companies in private sector;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO H. GAVIT): (a) to (c) No such proposal in this regard is under consideration of the Union Government. Law and order and police being State subjects, the primary responsibility in this regard lies with the State Governments and UT administrations.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Space for weavers in SEZs.

†4432. SHRI DATTA MEGHE: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether All India Handloom Board has requested to reserve some space for handloom and powerloom weavers in Special Economic Zones;

(b) if so, whether their demand has been accepted;

(c) whether any provision has been made in Special Economic Zones for Vidarbha region, which is leading in handloom and powerlooms; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): (a) No, Sir.

(b) to (d) Does not arise.

†Original notice of the question was received in Hindi.